

**The Nagaland Salaries, allowances and other facilities of the Chief Minister, other Ministers, Speaker, Leader of Opposition, Dy. Speaker, Parliamentary Secretaries and other members of the Nagaland Legislative Assembly and Pension for Ex-members Act 2005 (Fourth Amendment) Act, 2013 (Act No. 1 of 2014).**

Received the assent of the Governor of Nagaland on 30.12.2013 and Published in the Nagaland Gazette extra-Ordinary dated 14<sup>th</sup> February 2014.

An  
-Act-

To amend the Nagaland Salaries, Allowances and other facilities of the Chief Minister, other Ministers, Speakers, Leader of Opposition, Deputy Speaker, Parliamentary Secretaries and other Members of the Nagaland Legislative Assembly and pension for ex-members Act 2005 (Fourth amendment) Act, 2013.

**Short title and commencement:**

1. (1) This Act may be called the Nagaland Salaries, Allowances and other facilities of the Chief Minister, other Ministers, Speakers, Leader of opposition, Deputy Speaker, Parliamentary Secretaries and other Members of the Nagaland Legislative Assembly and Pension for ex-members Act 2005 (Fourth amendment) Act, 2013.
- (2) The Fourth amendment Act 2013 shall have effect from the date the Governor gives his assent to the Act.

**Salary and allowances and other facilities.**

Section 3 (1) The Nagaland Salaries, Allowances and other facilities of the Chief Minister. Other Ministers, Speakers, Leader of Opposition Deputy Speaker, Parliamentary Secretaries and other Members of the Nagaland Legislative Assembly and Pension for ex-members Act 2005 (Fourth Amendment) Act 2013 is show in the Schedule II.

**Schedule –II**  
(see Section 4)

<b>Title of facility</b>	<b>Amount of pension/family pension</b>
Pension Pension p.m for ex-member for the first term served in the Nagaland Legislative Assembly.	Rs.. 25,000
Additional pension p.m for every additional term served in the Nagaland Legislative Assembly	Rs. 1,500 for 2 <sup>nd</sup> term and Rs. 500 for 3 <sup>rd</sup> term onwards
<b>Consolidated Pension per month for surviving Interim Body Membbers</b>	
Family Pension For the spouse or dependent of the ex-Member	Rs. 12,500
<b>Consolidated Family Pension per month for surviving Spouse of Interim Body Members</b>	

Dated Kohima  
7.12.2013

Sd/-  
KUZHOLUZO NIENU  
MINISTER  
Roads & Bridges and  
Parliamentary Affairs.